## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3855

TO BE ANSWERED ON THE 12<sup>TH</sup> AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

**ILLEGAL MANUFACTURING OF MEPHEDRONE** 

3855. SHRI RAHUL KASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the rising use and illegal manufacturing of MD (Mephedrone) drugs among the youth in Rajasthan, especially in districts such as Sri Ganganagar, Hanumangarh, Bikaner and Jaipur;
- (b) whether any recent arrests have been made of individuals involved in producing MD drugs at home in these regions;
- (c) the measures taken by the Government to dismantle the illegal MD drug supply chain and crack down on its production and distribution networks; and
- (d) whether the Government proposes to set up a dedicated Narcotics Task Force in drug-prone districts of Rajasthan and to launch youth awareness and rehabilitation campaigns?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) & (b): During the year 2024–25, the Narcotics Control Bureau (NCB) has dismantled 02 clandestine laboratories involved in the manufacture of Mephedrone at Sirohi and Barmer districts in Rajasthan and seized a total of 74.08 Kg of the drug and arrested 05 persons in connection with these

seizures. Busting of clandestine laboratory at Barmer was conducted by a joint operation of NCB with Barmer Police. In addition, a drug manufacturing unit being used for producing Mephedrone was busted in September, 2024 at Barmer district, Rajasthan by Directorate of Revenue Intelligence (DRI) and 01 person was arrested.

- (c): The measures taken by Government to dismantle the illegal Mephedrone drug supply chain and crack down on its production and distribution networks are as under:
- (i) Intelligence gathering and sharing mechanisms to identify and target networks involved in the illicit manufacture, trafficking, and distribution of synthetic drugs like Mephedrone has been intensified.
- (ii) Clandestine laboratories engaged in the manufacture of Mephedrone are being proactively identified and dismantled through coordinated operations.
- (iii) Financial investigations are being conducted against drug traffickers under Chapter V-A of the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985.

- (iv) Red Flag Indicators (RFI) for sensitisation of field officers regarding clandestine laboratories involved in manufacturing of Synthetic Drugs including Mephedrone was shared by NCB with States/Union Territories.
- (v) A Standard Operating Procedure (SOP) has been shared by the Ministry of Home Affairs with the Director Generals of Police (DGsP) of all States and Union Territories to address the issues relating to Precursor Chemical trafficking including red flag indicators, clandestine laboratories and diversion of Controlled Substances and Precursors.
- (d): Government of Rajasthan has operationalised Anti-Narcotic Task

  Force (ANTF) vide their Order dated 08.10.2024.

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